

ITEM NO.32

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 16462/2023

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ORS. Petitioner(s)

VERSUS

AMAR KUMAR TIWARI & ANR. Respondent(s)

Date : 05-02-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Kumar Singh, AOR
Ms. Kritika Ranjan, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s)

Mr. Aviral Saxena, AOR
Mr. Piyush Thanvi, Adv.
Mr. Vikas Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Service is complete on respondent No.2 but none has entered
appearance.

Ld. Counsel for the petitioner has not filed rejoinder
affidavit in view of Hon'ble Court's order dated 2.1.2024.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar